

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

IA/26(AHM) 2021 in CP(IB) 599 of 2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2021

Name of the Company:

Salem Stainless Steel Suppliers Pvt Ltd

V/s

Cooltech Containers Pvt Ltd

Section:

12 A IBC/9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

No one appeared for the Petitioner and also for the Corporate Debtor.

Matter to appear for further consideration on 28.04.2021.

Main CP to remove from the cause list.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 7th day of April, 2021

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)